



**Central Administrative Tribunal  
Jammu Bench, Jammu**

Hearing through video conferencing

**OA No. 061/689/2020**

Tuesday, this the 07<sup>th</sup> day of September, 2020

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)**  
**Hon'ble Mr. Pradeep Kumar, Member (A)**

Mohd. Farooq, aged 51 years, S/o Ghulam Hassan, R/o  
Village Dhanoor, Tehsil and District - Rajouri.

.....Applicant

(Advocate: Mr. Ajaz Chowdhary)

**Versus**

1. The U.T of J & K through  
Commissioner/Secretary to Govt.,  
Revenue Department,  
Civil Secretariat,  
Jammu.
2. Financial Commissioner, Revenue,  
Jammu.
3. Divisional Commissioner, Jammu.
4. Deputy Commissioner, Rajouri.

.....Respondents

(Advocate: Mr. Rajesh Thapa)

**ORDER**

**Hon'ble Mr. Rakesh Sagar Jain, Member (J):**

1. Learned counsel for the applicant submits that he may be allowed to withdraw the O.A.
2. In view of the submission made by learned counsel for the applicant, he is permitted to withdraw the present O.A.
3. Accordingly, the instant O.A stands dismissed as withdrawn.

**(Mr. Pradeep Kumar)  
Member(A)**

**(Rakesh Sagar Jain)  
Member (J)**

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